

Central Administrative Tribunal
Calcutta Bench

CA No.615/96

6-6-2005

Present : Hon'ble Mr.N.D. Dayal, Member(A)
Hon'ble Mr.K.B.S. Rajan, Member(J)

Prabodh Kumar Giri

-Vs-

D/o Posts

For the applicant : None

For the respondents : Mr.B.Mukherjee, Counsel

ORDER

Mr.N.D. Dayal, Member(A)

Mr.Mukherjee, the learned counsel for the respondents is present. In this matter of 1996, the applicant was being represented by Shri S.K. Ghosh, who has since passed away. Thereafter, a notice was sent to the applicant but it appears that he has not engaged anybody so far. None appears on behalf of the applicant, nor the applicant is present. It therefore seems that the applicant is no more interested in prosecuting the case. Even on the last occasion neither the applicant nor anyone appeared on his behalf. The application is therefore dismissed for non-prosecution. No costs.

Member(J)

Member(A)

(a) No. of the "Appn
(b) Name of the applicant
(c) Dt. of presentation of application for copy
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